

proposals of Government of Madhya Pradesh for the development of Industries in that State have been received by the Central Government. The State Government has various Corporations in their Plan proposals for promoting and setting up of Industries in the State. These Corporations include M.P. State Financial Corporation, M.P. Audyog Vikas Nigam, M.P. State Industrial Corporation, M.P. State Export Corporation etc. The State Government's Sixth Five Year Plan also have schemes which are mainly promotional in nature such as training, marketing assistance, financial assistance, supply of raw material, infrastructural development, development of Industrial Areas etc. Following outlays have been approved for the development of industries in the State of Madhya Pradesh:—

Sector	Outlays (Rs. in lakhs)	
	1980-85	1981-82
1. Large & Medium Industries	2980	540
2. Village & Small Scale Industries	3340	600
3. Mineral Development	575	116

Recently the State Government of Madhya Pradesh has suggested that Nucleus Plants be set up in Sidhi and Jhabua Districts to encourage industrialisation of these areas. Teams are being constituted to go into the proposals in all details to formulate concrete possibilities in this regard.

#### **Pak agent arrested on way to Srinagar**

3014. SHRI R. N. RAKESH:

SHRI ARJUN SETHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a person who was a Pakistani agent was

arrested by the police while he was going to Srinagar; and

(b) if so, the documents or arms with him, if detected, by the police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to information received from the Government of Jammu and Kashmir no Pakistani agent was arrested by the police while going to Srinagar.

(b) Does not arise.

#### **Changes in Delhi Shops and Establishment Act**

3015. SHRI RAM LAL RATHI: Will the Minister of LABOUR be pleased to state:

(a) whether the New Delhi Trade Employees' Association (Regd.) has submitted a Memorandum addressed to the Prime Minister and Labour Commissioner, Delhi during January, 1981 containing certain demands;

(b) if so, whether Government propose to bring some changes in the existing Delhi Shops and Establishment Act in order to meet their demands;

(c) the total number of employees likely to be benefited in case the demands are accepted and changes in the existing Delhi Shops and Establishment Act are made; and

(d) the time by which Government propose to take a final decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) A memorandum containing various demands and addressed to the Prime Minister was received by the Prime Minister's Office but a copy of it was not sent to Delhi Administration which is concerned with the implementation of the Delhi Shops & Establishments Act.

(b) and (c) Except for the demand for more leave facilities, others

do not involve any amendment of the Delhi Shops & Establishments Act. About 4.5 lakh employees are estimated to be covered by the Act.

(d) A revision has recently been made in the minimum rates of wages of employees in Delhi. However, the demand for a general increase of salary and dearness allowance can be appropriately considered if disputes are raised under the I.D. Act. Some proposals extending the benefit of Provident Fund to establishments employing lesser number of employees is being considered. The demand for extension of the benefit of gratuity will be kept in view by Government. It is not possible to specify a time limit.

#### Atrocities on Girls and Rape Cases

3016. SHRI CHIRANJI LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state the number of atrocities on girls and rape cases that took place last year (State-wise and month-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The information is being collected and on receipt of the same, a statement will be laid on the Table of the House.

#### Setting up of Small Scale Industries in backward areas

3017. SHRI N. SOUNDARAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) the number of technically qualified persons who have so far set up small scale industries in the backward areas; and

(b) the areas involved and the annual turnover of such industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) It is the State Govts. who accord registration to small scale in-

dustries but they do not maintain classified information in regard to technical qualifications of the Entrepreneurs.

#### Setting up of a paper mill in Tamil Nadu

3018. SHRI D.S.A. SIVAPRAKASAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Paper Corporation Limited has undertaken any investigation on the feasibility of setting up of any paper mill in Tamil Nadu; and

(b) if not, whether it proposes to undertake such one?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) (a): No, Sir.

(b) There is no proposal for the Hindustan Paper Corporation to undertake any feasibility study for setting up a paper mill in Tamil Nadu.

#### Supply of raw materials to States

3019. SHRI MOHAMMED ISMAIL: Will the Minister of INDUSTRY be pleased to state:

(a) State-wise quote of allotment mutton tallow, steel and other raw material during the last three years, year-wise;

(b) actual supply of these materials to the States, State-wise, Year-wise and item-wise;

(c) what is the requirement of the States;

(d) whether Government are aware that the most of the States are not getting allotted quota in time;

(e) if so, reasons thereof; and

(f) steps taken by Government to supply the raw materials to the States in time?